POST OFFER REPORT

Post Offer Report under Regulation 27(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

In respect of open offer ("**Offer**") for the acquisition of up to 51,672,877equity shares of Sona Koyo Steering Systems Limited ("**Target Company**") from the Public Shareholders of Target Company by JTEKT Corporation ("**Acquirer**")

Report on status of release of Escrow Account

This is in continuation to the Post Offer Report filed with SEBI vide letter dated July 4, 2017. This report provides details of release of escrow account which was created to secure performance obligations of the Acquirer.

A. Details of escrow arrangements

1. Details of creation of Escrow account, as under

	Date(s) of creation	**Amount Deposited (Rs. Lakhs)**	**Form of escrow account (Cash or Bank guarantee (BG) or Securities).** (In case escrow consists of BG or securities, at least 1% consideration is to be deposited in cash; the same may be indicated separately.)
Escrow account	Jan 31, 2017 May 18, 2017 **Total**	10,851.30 32,553.91 **43,405.22**	Cash

2. For such part of escrow account, which is in the form of cash, give following details:
   a. Name of the Scheduled Commercial Bank where cash is deposited – Kotak Mahindra Bank Limited
   b. Indicate when, how and for what purpose the amount deposited in escrow account was released, as under

Release of escrow account		
Purpose	**Date**	**Amount (Rs Lakhs)**
Transfer to Special Escrow Account, if any	June 21, 2017	39,064.70
Amount released to Acquirer • Upon completion of payment of consideration • Upon withdrawal of Offer • Any other purpose (to be clearly specified)*	 July 24, 2017 Not Applicable Not Applicable	 4,340.52 Not Applicable Not Applicable

**Apart from closure*

B. Other relevant information, if any

None

For **Kotak Mahindra Capital Company Limited**

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Sumit Agarwal

Date: July 28, 2017

Place: Mumbai